

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 1267 of 2020

CORAM

HON'BLE MR. JUSTICE RAJESH SHANKAR

04/29.06.2020 Mr. Indrajit Sinha, learned counsel for the respondent-SAIL, submits that he has filed an affidavit raising preliminary objection with regard to the maintainability of the present writ petition on 26.06.2020, however, the same is not on record.

Office will verify the same and put up this case on 01.07.2020 under the same heading.

Satish/-

(RAJESH SHANKAR, J)